

C.A.No. 6735-6736 OF 2003
ITEM No.53

Court No. 7

SECTION IIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6735-6736/2003

M/S. SANJEEV WOOLEN MILLS

Appellant (s)

VERSUS

COMMNR. OF INCOME TAX, MUMBAI

Respondent (s)

(With prayer for interim relief)
(With office report)

Date : 03/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Appellant (s) Mr. H.N.Salve,Sr.Adv.
Mr.Bhargava V.Desai,Adv.
Mr.Sidharth Chaudhary,Adv.
Ms.Minakshi Grover,Adv.
Mr.Sanjeev Kumar Singh,Adv.
Mr. Pradeep Kumar Malik,Adv.

For Respondent (s)

Mr. B.V.Balram Das,Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time granted for filing counter affidavit.

[SUMAN WADHWA][MADHU SAXENA)
COURT MASTER COURT MASTER